

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 9 of 2014
in DFR No. 2673 of 2013**

Dated : 7th January, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

Tata Power Delhi Distribution Ltd. ... Appellant(s)

**Versus
SJVN Ltd. & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Alok Shankar

ORDER

**IA No. 9 of 2014
(Appl. for condonation of delay)**

Issue notice to the Respondents returnable on 28.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **28.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt